

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3499

ANSWERED ON:03.09.2012

AEZ FOR CASTER AND GROUNDNUT

Ganpatrao Shri Jadhav Prataprao;Vasava Shri Mansukhbhai D.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has received any proposal for setting up of Agri Export Zones (AEZ) for castor and groundnut in Gujarat;
- (b) if so, the details thereof along with the status of the proposal thereon;
- (c) whether the Government has set up any AEZ across the country including the State of Maharashtra during the last three years; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

a) & b) No, Madam.

c) No, Madam.

d) A peer evaluation of the existing AEZs was carried out in 2005 to assess the performance of AEZs. Some of the important findings of the peer evaluation include i) Lack of ownership by Government Authority and their Agencies, ii) Lack of awareness about the scheme and its conceptual framework among stakeholders including State Government field establishments, iii) Lack of project orientation in the conceptual design of AEZ, iv) Lack of coordination/ monitoring system in AEZs, v) Non materialization of adequate public investment from Central and State Governments, vi) indiscreet proliferation of AEZs etc. On the basis of the recommendations of the Peer Group in 2005, it was decided not to consider notification of new AEZs unless there were strong compelling reasons.